

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 143**  
**(CAA)-12(PB)/2019**

**IN THE MATTER OF:**

Ogaan India Pvt. Ltd. and  
Ogaan Retail Pvt. Ltd.

.... Applicant/petitioner

**Order under Section 230-232**

**Order delivered on 28.03.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Petitioner

**ORDER**

Due to paucity of time matter could not be taken up.

List on 11.04.2019.

Sd—

**(M.M.KUMAR)**  
**PRESIDENT**

Sd—

**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**

28.03.2019  
Ritu Sharma